

legislation is removed or relaxed. The matter regarding protecting intellectual rights in the field of Ayurveda is under consideration.

Reviewing of Constitution

316. SHRIMATI JAYANTI PATNAIK : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have a proposal to review the Constitution;

(b) whether a Panel has been set up for this purpose and;

(c) the basic structures of the Constitution which are proposed to be amended ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) The National Agenda for Governance provides for the appointment of a Commission to review the Constitution of India in the light of the experience of the past 50 years and to make suitable recommendations. The Government has not taken any decision in the matter so far.

[Translation]

AIDS Control Programme in U.P.

317. SHRI CHETAN CHAUHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons identified as HIV (Positive) in Uttar Pradesh during each of the last three years;

(b) the number of hospitals having AIDS test facilities in Uttar Pradesh;

(c) whether the AIDS Control Programme in Uttar Pradesh is being implemented with General assistance;

(d) if so, the details of the assistance given during the said period; and

(e) the steps taken by the Government for eradication of this disease?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) During the last three years the number of HIV (Positive) detected in Uttar Pradesh are as under :-

1995	—	161
1996	—	157
1997	—	238

(b) The number of hospitals (Voluntary Blood Testing Centre) having AIDS test facilities in Uttar Pradesh is 5.

(c) and (d) Yes, Sir. It is 100% Centrally sponsored programme. The details of assistance given during the above period is as under :-

1995-96	—	Nil
1996-97	—	1450 lac
1997-98	—	495 lac

(e) In order to prevent and control the spread of HIV/AIDS in India, a comprehensive programme is currently under implementation throughout the country as a centrally sponsored scheme. The main strategy consists of :-

- (i) Strengthening Programme Management capabilities at Central and State level.
- (ii) Creation of awareness amongst high risk behaviour groups and general public about HIV/AIDS.
- (iii) Control of Sexually Transmitted Diseases.
- (iv) Promoting blood safety and rational use of blood through proper licensing of blood bank, enforcement and encouraging, voluntary blood donation.
- (v) Strengthening capacity for surveillance and diagnosis, and
- (vi) Extending training in Clinical Management of HIV/AIDS cases.

[English]

Review of National Blood Policy

318. DR. ULHAS VASUDEO PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is an increase in the patients of AIDS through Blood Transfusion;

(b) if so, the details thereof, State-wise;

(c) whether the Government propose to set uniform standards for blood donors screening especially in the cases of deferral periods for history of Jaundice, Malaria and diabetes;

(d) if so, the details thereof;

(e) whether the Government also propose to review the National Blood Policy; and

(f) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) Does not arise.

(c) and (d) The Drugs and Cosmetics Act/Rule provide mandatory testing of Blood for Blood Transmissible Diseases like HIV, Hespatisis B, Surface Antigen (HbAg), Syphilis and Malaria.

(e) and (f) The Draft National Blood Policy has been widely, circulated to all State Governments and Union Territories, Blood Banks and Voluntary Blood Banks/Associations, eminent Doctors etc. for their views and suggestions. Based on the comments obtained from these agencies the policy will be finalized.

[Translation]

Supply of D.D.T.

319. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether anti-malaria pesticide D.D.T. is supplied by the Union Government;

(b) if so, the estimated quantity of D.D.T. supplies to Rajasthan for 1998-99;

(c) whether the Union Government have allotted D.D.T. in adequate quantity;

(d) if so, the details thereof;

(e) if not, the reasons therefor; and

(f) the time by which Union Government will ensure the supply of D.D.T. in adequate to quantity?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) to (d) Based on the decision of the Group under the Chairmanship of Union Health Secretary to mandate the use of DDT as well as technical assessment of experts, a quantity of 1750 MTs DDT 50% Wdp has been allotted to the Govt. of Rajasthan under National Malaria Eradication Programme for the year 1998-99.

(e) Does not arise.

(f) 1240 MTs of DDT has already been lifted

by the State Government and the balance of 510 MTs is ready for despatch.

[English]

Development of Oil Sector

320. SHRI K.C. KONDAIAH : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether a proposal of the domestic Oil Industry for setting up an Oil Board for development of oilseed and Vegetable Oil Sector is under consideration of the Government;

(b) if so, the details thereof; and

(c) if not, the reaction of the Government therefor keeping in view the recent crisis of adulteration in vegetable oils resulting shortage of edible oil throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) and (b) Government has received a proposal/memorandum from Indian Vanaspati Producers Association for better coordination and development of the various sectors of oils and fats economy including oilseeds farming, oil extraction and processing industry.

(c) The proposal is being examined.

Crude Production

321. SHRI FRANCISCO SARDINHA :

SHRI NARENDRA BUDANIA :

SHRIMATI BHAVNA DEVRAJBHAI
CHIKHALIA :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the target fixed for production of crude oil and the actual production during the each of the last three years State-wise;

(b) whether ONGC has failed to achieve the targeted crude output during the period;

(c) if so, the reasons therefor;

(d) whether the target of crude production is likely to be achieved during the current year;

(e) if so, the details thereof;

(f) the target fixed for Ninth Five Year Plan; and